

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 127

IA(CA)No. 29/2023

And

CP No. 18/Chd/Hry/2023

IN THE MATTER OF:

**Rajesh Sharma, Director Land Game ...
Pvt. Ltd.**

Petitioner

Versus

Shri Uday Partap & Ors. ...

Respondents

Under Section: 241, 242, CA 2013

Rule: 11 of NCLT

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 19.04.2024.

Sd/-
Court Officer